

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.130/96

Tuesday, this the 30th day of January, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATKRISHNAN, ADMINISTRATIVE MEMBER

MV Subhagan,
Extra Departmental Mail Carrier,
Kannankara Post Office,
Shertallay.

- Applicant

By Advocate Mr K Karthikeya Panicker

Vs

1. Union of India represented by
the Superintendent of Post Offices,
Alappuzha.
2. Sub Divisional Inspector of
Post Offices, Shertallay. - Respondents

By Advocate Mr Varghese P Thomas, Additional Central Government
Standing Counsel

The application having been heard on 30.1.96 the
Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant who has been working as a provisional
employee for long years, seeks a direction to respondents
to consider his candidature for appointment as Extra Depart-
mental Mail Carrier, Kannankara Post Office. For the same
purpose he has made A3 representation, and standing counsel
for respondents submits that the representation will be
considered and appropriate orders passed thereon within

three weeks from today. They will do so before the vacancies are filled up.

2. Application is disposed of as aforesaid. No costs.

Dated, the 30th day of January, 1996.

PV Venkatakrishnan
PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/301

L I S T O F A N N E X U R E

1. Annexure A3: Representation dated, 10.1.96 by the applicant before the 2nd respondent requesting him to appoint him on regular basis.

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